

[Print](#)**Defective Case Register from 2026-09-16 to 2026-09-16**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/27691/2026	BISWORANJAN SWAIN	2026-09-16	1. The words The First Bail Application in bold letter have not been mentioned below the Cause Title 2. Para 3 of the Bail Application is not covering the entire contents of the FIR 3. In V. nama, the Surname of the Petitioner i.e. @ Sahoo is omitted
2	D-CRLA/27374/2026	BIJAYA KUMAR RAGADA	2026-09-16	Provision of Law incorrecetly mentioned
3	D-BLAPL/27714/2026	SOMANATH MITRA	2026-09-16	Disposed date of previous BLAPL application not mentioned in the reference certificate.
4	D-BLAPL/27620/2026	JUGALA KISHORE PANDA	2026-09-16	Opposite Party not mentioned in Cause Title.
5	D-CONTC/43047/2026	SUDHANSU SEKHAR JENA	2026-09-16	23-NOMENCLATURE NOT CORRECTLY FURNISHED . The correct nomenclature will be CONTR.
6	D-ABLAPL/27676/2026	BHABANI SANKAR MISHRA	2026-09-16	1.Reference certificate is not correctly furnished as pert Notice dated 3.9.2026 and Notification dated 5.12.2025
7	D-ABLAPL/27653/2026	ANUPAM RATH	2026-09-16	Sl.no.of the Petitioner in the earlier Application not mentioned
8	D-WP(C)/41298/2026	BISWAPRIYA KANUNGO	2026-09-16	1. In affidavit, occupation of the deponent not furnished. 2. the date of execution of V. Nama not furnished
9	D-BLAPL/27730/2026	RAJESH RANJAN SAHOO	2026-09-16	Reference certificate not correctly furnished.
10	D-ABLAPL/27837/2026	ARIJEET MISHRA	2026-09-16	1. The name and address of the Victim and her parent may be redacted from the petition. 2.The un-redacted copy of F.I.R. may be kept in sealed cover. 3.Paragraphs in the petition is not paginated serially.
11	D-CONTC/43213/2026	ADV.	2026-09-16	1.Direction issued in WP(C)30977/24 to Contemnno.1.Hence contemnno.2 and 3 should not be made party.2.Order passed in WP(C).24633/26 be filed for Calculation of Limitation.3.Date of order wrong in 1st para of Prayer.
12	D-BLAPL/27763/2026	SURYAKANTA DWIBEDI	2026-09-16	) Name, Address,mobile no of the victim/informant/father of the victim be redacted from annx-1 and 2
13	D-CRLMC/26527/2026	BYOMAKESH TRIPATHY	2026-09-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in the petition.2paragraph no. not correctly furnished in declaration of I.A.3.Mobile

				number and address of Informant/Victim to be redacted from page no.34
14	D-WP(C)/43272/2026	ADYASIDHI MISHRA	2026-09-16	1.In affidavit father name of petitioner wrongly mentioned. 2.Anx-2 incomplete.
15	D-CRLMC/27256/2026	SOUMENDRA KUMAR NAYAK	2026-09-16	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R.
16	D-WP(C)/43418/2026	DAITARI BISWAL	2026-09-16	1.Annx.4 not legible
17	D-CONTC/37792/2026	ADV.	2026-09-16	1.Leave petition be filed as present petitioners were not party in WP(C). 2.Provision of law in I.A.not correct.
18	D-BLAPL/27728/2026	RAJESH RANJAN SAHOO	2026-09-16	1.in Index and Book mark, date of rejection order is wrong. 2. Copy of order dated 15.07.2026 passed in BLAPL No. 5143 of 2026 as mentioned in the Ref. Certificate be furnished
19	D-WP(C)/41001/2026	BISWAPRIYA KANUNGO	2026-09-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Items in Index not serial numbered. 2. Synopsis not page marked. 3. Ann. 3 and 5 not attested.
20	D-WP(C)/41158/2026	BISWAPRIYA KANUNGO	2026-09-16	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION Occupation of deponent not mentioned in both the Affidavit.
21	D-CRLMC/27705/2026	UMAKANT NAYAK	2026-09-16	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name and details of Informant-cum-victim mentined in C.title and name mentioned in para-4,11 of the petition be redacted. 2.Name and details of Victim mentioned in Annexure-2 5 6 7 be redacted. 3.Redacted copy of the above Annexures be filed and Non-redacted (certified copy) be kept in closed envelop.
22	D-WP(C)/42793/2026	SANTOSH KUMAR MAHANTY	2026-09-16	1. Opp. party no-1 information wrongly furnished.
23	D-WP(C)/43513/2026	BRAHMANANDA TRIPATHY	2026-09-16	Page 8 not available.
24	D-WP(C)/41121/2026	SATRUGHNA DASH (A)	2026-09-16	1. Annexure-1 to 5 not attested.
25	D-WP(C)/40974/2026	SITANSHU KUMAR DEY	2026-09-16	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1.Paragraphs not properly mentioned in declaration. 2.Annexure-3 5 at page-13 and 15 not reflected.
26	D-WP(C)/42804/2026	UPASANA BAL	2026-09-16	1.Annx.4 5 and 6 not legible.
27	D-BLAPL/27672/2026	BIKRAM RATH	2026-09-16	1. The words The First Bail application shall be mentioned below the Cause Title 2. Page 11 vide Annexure 1 is missing 3. Details of the Informant and his family need to be redacted from the Bail Application and Annexure 1
28	D-WA/42466/2026	ABHILASH MISHRA	2026-09-16	1.Copy not served on CGC.
29	D-WP(C)/41092/2026	SUKANTA KUMAR MISHRA	2026-09-16	1. At Annexure-5,retirement letter not of the petitioner
30	D-WP(C)/42265/2026	SUSANTA KUMAR BARAL	2026-09-16	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
31	D-CRLMP/25956/2026	ALOK KUMAR MOHAPATRA	2026-09-16	1.Address of op.3 be corrected
32	D-WP(C)/40936/2026	SHAMBHU CHARAN NATH SHARMA	2026-09-16	14-NOT PROPERLY INDEXED. Paragraphs not properly mentioned in petition as well as declaration of affidavit.
33	D-WP(C)/41569/2026	SAHASRANSU SOURAV	2026-09-16	1. Occupation of Deponent not mentioned.
34	D-WP(C)/42547/2026	SUDHIR KUMAR MALLICK	2026-09-16	1. Neat and legible copy of Ann.6 be filed. 2. Incomplete Ann.7 filed.
35	D-WP(C)/43638/2026	MANAS PATI	2026-09-16	1.Date of order under Annexure-1 does not tally with Index.
36	D-ABLAPL/27651/2026	SUBASH CHANDRA MOHANTY	2026-09-16	i)Mobile nos.not mentioned of all advocates in the V.nama.
37	D-CRLMC/27983/2026	PRATEIK PARIJA	2026-09-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED certified copy of challenging order not filed
38	D-WP(C)/43546/2026	SOUMENDRA PATTANAIK	2026-09-16	1.Synopsis and date chart not alphabetically paginated.
39	D-CMP/42743/2026	PRASANTA KUMAR SATAPATHY	2026-09-16	Petitioner no. 2 not signed Vnama.
40	D-BLAPL/27775/2026	BISWARANJAN DALAI	2026-09-16	Disposed date of earlier BLAPL application not properly mentioned. in the reference certificate 2) Page 34 and 35 not legible

41	D-WP(C)/43093/2026	SANTOSH KUMAR MAHANTY	2026-09-16	1. In cause title, opp. party no 1 information not correctly furnished.
42	D-WP(C)/42045/2026	SAROJANANDA MISHRA	2026-09-16	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Annx.11 12 and 14 not legible.
43	D-WP(C)/43459/2026	AMARESH CHANDRA SAMAL	2026-09-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
44	D-WP(C)/43404/2026	SATYA SMRUTI MOHANTY	2026-09-16	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Advocate not signed in all pages of petition.
45	D-ABLAPL/26820/2026	JULU KHANSAMA	2026-09-16	PS case no. not mentioned in the cause title and Prayer portion
46	D-WP(C)/43353/2026	NIKHIL PRATAP	2026-09-16	Rs.10.00 and Rs.50.00 not paid in V.Nama.
47	D-WA/42472/2026	ABHILASH MISHRA	2026-09-16	1. Copy not served on CGC i) Year of the wp (C) wrongly mentioned in para no. 9. ii) Para no. wrongly mentioned in appeal memo.
48	D-BLAPL/27694/2026	ADHIRAJ MOHANTY	2026-09-16	1. Below the Cause Title, it shall be mentioned as First Bail Application in bold letter
49	D-WP(C)/40809/2026	SOUMYA JYOTI BISWAL	2026-09-16	1. Occupation of the deponent not furnished in affidavit.
50	D-CRLMP/25839/2026	LAXMAN PRADHAN	2026-09-16	1.Nomenclature not correctly furnished in vakalatanama
51	D-WP(C)/40387/2026	PRASANTA KUMAR JENA	2026-09-16	1. The page No.98 under Annexure 16 and 131 are not legible properly. 2.In Annexure 23 order dated 15.07.26 is not available.
52	D-WP(C)/42355/2026	AJAYA KUMAR JENA	2026-09-16	Page No. 30-32 not legible
53	D-WP(C)/42604/2026	BIKRAM CHANDRA GHADAI	2026-09-16	14-NOT PROPERLY INDEXED.
54	D-ABLAPL/27833/2026	ARIJEET MISHRA	2026-09-16	1. The name and address of the Victim and her parent may be redacted from the F.I.R.copy. 2. The un-redacted F.I.R.copy may be kept in sealed cover. 3. Paragraphs in the petition is not marked serially
55	D-CMP/43080/2026	BIBHUTI BHUSAN MISHRA 2	2026-09-16	3-AUTHENTICATION FEE IS DEFICIENT. .Petition not correctly addressed to Honorable Court
56	D-WP(C)/43533/2026	BRAHMANANDA TRIPATHY	2026-09-16	14-NOT PROPERLY INDEXED.
57	D-WP(C)/42806/2026	UPASANA BAL	2026-09-16	1.Annx.4 5 6 and 8 not legible
58	D-WP(C)/41892/2026	SASMITA NANDA	2026-09-16	1. Date of Ann.1 in Index not proper.
59	D-ABLAPL/27681/2026	JYOTIRMAYA SAHOO	2026-09-16	1. Reference certificate is not correctly furnished as per Notice dated 3.9.2026.

60	D-WP(C)/41150/2026	BISWAPRIYA KANUNGO	2026-09-16	1. In declaration under affidavit in W.P and I.A, no. of paragraphs wrongly furnished.
61	D-WP(C)/42055/2026	SAROJANANDA MISHRA	2026-09-16	1.Annx.11 12 and 14 not legible
62	D-CMP/42722/2026	SANTOSH KUMAR NANDA	2026-09-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
63	D-WP(C)/43074/2026	SIDDHARTH SAHU	2026-09-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annexure-5 and 11 not legible
64	D-WP(C)/42952/2026	SURYANSHI SRIVASTAVA	2026-09-16	1. In affidavit of W.P and I.A ,SL No 4 information wrongly furnished
65	D-WP(C)/42001/2026	GYANA RANJAN SETHI	2026-09-16	1.Page no.14 and 18 not legible
66	D-BLAPL/27799/2026	ASHIT KUMAR DASH	2026-09-16	Legible copy of annx-1 be filed.
67	D-WP(C)/40979/2026	BIBEKANANDA UDGATA	2026-09-16	1. Name of father of OP No.1 not mentioned in CT. 2. Deficit CF of Rs.6 to be paid on petition. 3. Date of order of Ann.3 in Index not correct. 4. Para 19 appearing twice.
68	D-WP(C)/43266/2026	ADYASIDHI MISHRA	2026-09-16	Annexure-2 not completed.
69	D-WP(C)/43123/2026	AVIJIT PATNAIK	2026-09-16	1.Age of opp.8 and 9 not furnished.
70	D-CRLMC/26330/2026	OM PRAKASH SARAN	2026-09-16	1. As per impugned order under Annexure-3 name of the Lower court not furnished in the cause title.
71	D-CMP/43083/2026	ABHILASH MISHRA	2026-09-16	20-VERNACULAR CERTIFICATE NOT FURNISHED.
72	D-ITA/26824/2026	SUBASH CHANDRA MOHANTY, S.S.C	2026-09-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
73	D-WP(C)/41126/2026	MAHITOSH SINHA	2026-09-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. At sl no 10 of the opp. party mentioned no 6 7 8 9 are sons.. instead of 7 8 9 and 10
74	D-BLAPL/27646/2026	SANJIB KUMAR BHANJADEO	2026-09-16	Name of the Lower court mentioned in Cause Title and Rejection order mismatched
75	D-BLAPL/27764/2026	SURYAKANTA DWIBEDI	2026-09-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				1.Sequence of the present Bail Application has not been mentioned in bold letter below the Cause Title 2. Names and Address of the Petitioners are not readable
76	D-WA/42422/2026	MANOJA KUMAR KHUNTIA	2026-09-16	Legible copy of page no. 95 96 105 106 are to be filed.
77	D-CRLMC/27739/2026	SASWATA PATNAIK	2026-09-16	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name of informant/victim be radacted from Ann.1 and 2. and Un-redacted version be kept in closed envelope.
78	D-CONTC/43280/2026	ADV	2026-09-16	Page nos. 8 and 10 not legible.
79	D-CRLMP/26622/2026	MD SAMIM AKTAR	2026-09-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED annexure be kept in cover
80	D-WP(C)/43121/2026	AVIJIT PATNAIK	2026-09-16	1.age of opp.8 and 9 not furnished
81	D-WP(C)/43308/2026	ASISH MISHRA	2026-09-16	1. Page no 17 and 18 not in proper place/not in order 2. Put up for S.R there after
82	D-WP(C)/41230/2026	RAMACHANDRA PANIGRAHY	2026-09-16	1. opp.party wrongly furnished. 2. Put up for S.R there after
83	D-WP(C)/40326/2026	SRINIBAS MOHANTY	2026-09-16	1. Copy is not served. 2. Age of the petitioner No.2 is not correctly furnished in the Cause Title as well as in V.nama. 3. Vernacular certificate is not correctly furnished.
84	D-CMP/43004/2026	SATYA NARAYAN MISHRA 4	2026-09-16	Defendant No-7 of the Trial Court not made party in the Petition.
85	D-WP(C)/43130/2026	ARUN KUMAR BEHERA	2026-09-16	1. Annexure-1 2 and 5 not attested.
86	D-ABLAPL/27734/2026	ABHISEK MOHANTY	2026-09-16	1. Reference certificate is not correctly furnished.
87	D-WP(C)/41381/2026	DURGESH NARAYAN RATH	2026-09-16	1.Synopsis and date chart not alphabetically paginated.
88	D-WP(C)/42518/2026	BISWAJIT NAYAK	2026-09-16	1. Address of OP No.5 not mentioned. 2. OP NO.6 not proper.
89	D-CRLMC/27356/2026	SOUMYA RANJAN DAS	2026-09-16	14-NOT PROPERLY INDEXED. 1.Name of School and class (where the victim is prosecuting her study) mentioned in para-3 of the petition be redacted. 2.Annexure-2 and 3 not properly paginated.
90	D-CRLREV/26917/2026	BIJAYA KUMAR RAGADA	2026-09-16	1.In I.A Declaration Deponent name wrongly mentioned.
91	D-WP(C)/41033/2026	JAYASHREE BISWAL	2026-09-16	1. In Affidavit, occupation of the deponent wrongly furnished
92	D-WP(C)/43189/2026	SOUMYA JYOTI BISWAL	2026-09-16	20-VERNACULAR CERTIFICATE NOT FURNISHED.

				Address of opp.no.1 not furnished
93	D-WP(C)/43186/2026	SATYAJIT MOHAPATRA	2026-09-16	Page 14 scanned twice.
94	D-WP(C)/43217/2026	ANJAN KUMAR BISWAL	2026-09-16	.Age of petitioner No.1 and 2 and Opp.3 and 4 not furnished.
95	D-CMP/41588/2026	PRAMOD KUMAR ROUT	2026-09-16	address of op-2 not furnished
96	D-ABLAPL/27726/2026	NIRMAL KUMAR SWAIN	2026-09-16	1. Reference Certificate is not correctly furnished.
97	D-WP(C)/34192/2026		2026-09-16	1. Petition not signed. 2. Annexures in Index not page marked. 3. Affidavit not notarized. Resubmit for SR after compliance
98	D-WP(C)/42807/2026	UPASANA BAL	2026-09-16	1. Annx.4 5 and 6 not legible
99	D-WP(C)/41286/2026	BISWAPRIYA KANUNGO	2026-09-16	1. In Affidavit,occupation of the deponent not furnished. 2.In declaration under affidavit, no. of paragraphs wrongly furnished. 3. The date of execution of V. nama not furnished
100	D-WP(C)/41868/2026	PRAGYAN PARAMITA MOHANTY	2026-09-16	1. Date of order not correctly furnished in 11th line of the page no.4. 2. Page nos. 9 to 12 not legible.
101	D-CRLMP/25649/2026	BYOMAKESH TRIPATHY	2026-09-16	14-NOT PROPERLY INDEXED. 31-As per standing order the details of victim/informant shall not be mentioned in the petition. Synopsis and date chart not furnished in index.Annexurs be kept in cover.Name not redacted from page no. 40 45 and 49.
102	D-WP(C)/43383/2026	SANGRAM JENA	2026-09-16	1.synopsis and date chart not alphabetically paginated.
103	D-WP(C)/42546/2026	SUDHIR KUMAR MALLICK	2026-09-16	1. Ann.1 not attested. 2. Incomplete Ann.4 filed
104	D-MACA/39787/2026	PRAFULLA CHANDRA ACHARYA	2026-09-16	1.Court Fee Rs.18026/ payable , paid 12/ rest amount to be paid
105	D-WP(C)/41156/2026	BISWAPRIYA KANUNGO	2026-09-16	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION Occupation of deponent not mentioned in both the Affidavit.
106	D-CONTC/37805/2026	KUNAL KUMAR SWAIN	2026-09-16	1.Synopsis and date chart not filed and page marked.
107	D-ABLAPL/27853/2026	SK. ZAFARULLA	2026-09-16	1. Reference certificate is not correctly furnished. 2. The name and address of the victim and her parent may be redacted from the F.I.R.Copy. 3. The un-redacted F.I.R. copy may be kept in sealed cover.

108	D-WA/37043/2026	PRANAB KUMAR GHOSH	2026-09-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. C. copy of impugned order under Anx-4 not filed. i) District of Appellant not mentioned in cause title ii) Put up for SR after removal of defects and filing of c. copy of impugned order.
109	D-CMP/42667/2026	TUSAR KUMAR MISHRA	2026-09-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. LAA fee not paid in Vnama.Date of lower court order not correct in CT and page no. 4.Age of parties not correctly mentioned.
110	D-WP(C)/43045/2026	SIDDHANT SARANGI	2026-09-16	1.Should have been registered as P.I.L.
111	D-CMP/43096/2026	UMA CHARAN MISHRA	2026-09-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
112	D-WP(C)/43291/2026	ADYASIDHI MISHRA	2026-09-16	Anx-2 incomplete.
113	D-BLAPL/27724/2026	PRAGYAN PARAMITA MOHANTY	2026-09-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Provision of Section has not been mentioned in the A.S. 2. The words First Bail Application in bold letter has not been mentioned below the Cause Title 3. In V.nama one of the Ld. Advocate has not furnished his Mobile Number 4. Memo Reg. Translation to Eng. is not paginated nor it is indexed.
114	D-WP(C)/42052/2026	SAROJANANDA MISHRA	2026-09-16	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Annx.11 12 and 14 not legible.
115	D-BLAPL/27711/2026	SOMANATH MITRA	2026-09-16	Disposed date of previous BLAPL application not mentioned in the reference certificate.
116	D-WP(C)/43476/2026	SAILAZA NANDAN DAS	2026-09-16	.Petition not correctly addressed to Honorable Court
117	D-CRLMP/27365/2026	BISWAJIT NAYAK	2026-09-16	1.Address of the Opp. parties Nos. 3 and 4 not correctly furnished in cause title.
118	D-WP(C)/43215/2026	ATUL TRIPATHY	2026-09-16	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
119	D-WP(C)/43389/2026	GYANA RANJAN NAYAK	2026-09-16	14-NOT PROPERLY INDEXED. 1.Paragraphs not properly mentioned in declaration. 2.Annexures not properly paginated.

120	D-CMP/42423/2026	PRAJNA SARITA MOHANTY	2026-09-16	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
121	D-CMP/42830/2026	PRADIP KUMAR MALLICK	2026-09-16	3-AUTHENTICATION FEE IS DEFICIENT. Page No-10 not accompanied with the Petition.
122	D-CMP/42801/2026	PRASHANTA KUMAR NAYAK	2026-09-16	3-AUTHENTICATION FEE IS DEFICIENT. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
123	D-WP(C)/42048/2026	SAROJANANDA MISHRA	2026-09-16	20-VERNACULAR CERTIFICATE NOT FURNISHED. .Annx.11 12 and 14 not legible
124	D-WP(C)/42036/2026	SAROJANANDA MISHRA	2026-09-16	1.Annx.11 12 14 not legible
125	D-BLAPL/27784/2026	AMITAV TRIPATHY	2026-09-16	Name, address. mobile no of the victim/informant be redacted from annx-1
126	D-WP(C)/40981/2026	SUNIL KUMAR PANDA	2026-09-16	1. Ann.2 not legible.
127	D-CMP/43136/2026	GAJENDRANATH ROUT	2026-09-16	14-NOT PROPERLY INDEXED. The name of Parties mentioned in the I.A are strangers be corrected.
128	D-ABLAPL/27629/2026	DEBASHISH KUMAR PANDA	2026-09-16	1. Reference certificate is not correctly furnished.2. 2.Annexures are not attested.
129	D-ITA/28352/2026	SUBASH CHANDRA MOHANTY,SR.S.C(I.T)	2026-09-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Period of Delay 13 days
130	D-WP(C)/43286/2026	ADYASIDHI MISHRA	2026-09-16	Anx-2 incomplete.
131	D-WP(C)/43285/2026	PRASANTA KUMAR NANDA	2026-09-16	20-VERNACULAR CERTIFICATE NOT FURNISHED.
132	D-WP(C)/42441/2026	MANISH DHIR	2026-09-16	1.Synopsis and date chart not alphabetically paginated.2.Hologram of Rs.50/- not paid on V.anama
133	D-CRLMP/25201/2026	BHARATI DASH	2026-09-16	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
134	D-ABLAPL/27863/2026	SURYAKANTA DWIBEDI	2026-09-16	1. The name and address of the victim and her parent may be redacted from F.I.R.copy properly.
135	D-WP(C)/42805/2026	UPASANA BAL	2026-09-16	1.Annx.4 5 6 and 8 not legible
136	D-ABLAPL/27636/2026	RAMESH CHANDRA MAHARANA	2026-09-16	Sl.no. of the Petitioner in the previous application not mentioned.
137	D-TRPCRL/27473/2026	KAPILA CHARAN NAYAK	2026-09-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

138	D-WP(C)/41243/2026	SHANTI PRAKASH MOHANTY	2026-09-16	1. Court fee 6/- deficient in W.P 2. Petitioner- no 2 not signed in the V.nama.
139	D-WP(C)/43268/2026	ADYASIDHI MISHRA	2026-09-16	Anx-2 not complete.
140	D-WP(C)/41091/2026	SUKANTA KUMAR MISHRA	2026-09-16	1. At Annexure-5, Retirement letter not of the petitioner
141	D-ABLAPL/27263/2026	GAYNENDRA KUMAR PARIDA	2026-09-16	1.The name of the victim may be redacted from synopsis. 2.Age and Mobile No. of the Victim/informant may be redacted from F.I.R. at page 14.
142	D-WP(C)/41293/2026	BISWAPRIYA KANUNGO	2026-09-16	1. The date of execution of V.Nama not furnished.
143	D-WP(C)/43117/2026	ARUN KUMAR PATRA	2026-09-16	1. Annexures not attested.
144	D-BLAPL/27878/2026	SANJIT MISHRA	2026-09-16	Page No. Not correctly furnished.
145	D-WP(C)/40308/2026	PRAFULLA CHANDRA DAS	2026-09-16	1. Challenging order No. mentioned in the Cause Title does not tally with that of petition and prayer.
146	D-WP(C)/42549/2026	SUDHIR KUMAR MALLICK	2026-09-16	1. Annexures not attested. 2. Ann.2 not marked. 3. Neat and legible copy of Ann.3 be filed and attested. 4. Ann.5 incomplete
147	D-WP(C)/43122/2026	AVIJIT PATNAIK	2026-09-16	1.Age of petitioner 8 and 9 not furnished.
148	D-WP(C)/41594/2026	BANSHIDHAR SATAPATHY	2026-09-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in both affidavit does not tally with cause title.
149	D-WP(C)/41280/2026	GOKULANANDA SAHU	2026-09-16	1. In Affidavit, occupation of the deponent not furnished. 2. In declaration under affidavit,no of paragraphs wrongly furnished.
150	D-WP(C)/40793/2026	RANJAN KUMAR BEHERA	2026-09-16	1. Order dated 01.05.2025, vide letter no 420 passed by ASO, Jobra not attached with W.P 2. Put up for S.R there after
151	D-WP(C)/41024/2026	BIJAY KUMAR BEHERA	2026-09-16	1. Ann.2., Ann.3 and page 14 not marked. 2. Date of Order in Ann.9 of Index and para 15 not correct. 3. Ann.10 not attested.
152	D-WP(C)/43720/2026	SOUMYA JYOTI BISWAL	2026-09-16	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
153	D-ABLAPL/27679/2026	JYOTIRMAYA SAHOO	2026-09-16	1.Reference Certificate is not correctly furnished as per Notice dated 3.9.2026. 2.

				Page Nos.10 and 11 are not legible properly.
154	D-WP(C)/42389/2026	PRAGYAN PARAMITA MOHANTY	2026-09-16	1.Details of Name and Address not properly mentioned in v.nama.
155	D-BLAPL/27708/2026	SUDHANSU SEKHAR DASH	2026-09-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
156	D-WP(C)/40977/2026	PRAMOD KUMAR MISHRA	2026-09-16	1. Ann.7 not page marked
157	D-CRLREV/25584/2026	BIBHU PRASAD TRIPATHY	2026-09-16	1.Good ground certificate not furnished
158	D-BLAPL/27744/2026	AMITAV TRIPATHY	2026-09-16	1. The words First Bail Application in bold letter has not been mention below the Cause Title 2. Last Page of the Affidavit is not paginated
159	D-CMP/43464/2026	PRASANNA KUMAR MISHRA	2026-09-16	Date of order mentioned at Page-1 of the Petition be corrected.
160	D-ABLAPL/27534/2026	KULDEEP MOHANTY	2026-09-16	1. Inn Affidavit under heading Declaration, Paragraphs shall be from 01 - 19 2. Page 26 has not been attested by the Ld. Advocate
161	D-WP(C)/41247/2026	ASUTOSH ROUT	2026-09-16	1. In Index page marking not done correctly in Annexure-2
162	D-WP(C)/42615/2026	AMIYA KUMAR BEHERA	2026-09-16	THE ADDRESS OF OP NO-4 NOT MENTIONED.
163	D-WP(C)/43271/2026	ADYASIDHI MISHRA	2026-09-16	Anx-2 not complete.
164	D-WP(C)/40998/2026	SAIBRATA RATH	2026-09-16	1. Date of meeting in Ann.17 of Index not correct.
165	D-ABLAPL/24168/2026	MANAS KUMAR CHAND	2026-09-16	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexure-1 be kept in cover.Mobile no. not redacted from page no. 7.
166	D-CMP/42960/2026	NIRANJAN LENKA	2026-09-16	O.P No-3 not mentioned in the Petition.
167	D-CRLMP/27354/2026	SUBHRANSU BHUSAN MOHANTY	2026-09-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
168	D-WP(C)/41202/2026	SHASHI BHUSAN JENA	2026-09-16	17-REFERENCE CERTIFICATE NOT FURNISHED.
169	D-WP(C)/43514/2026	ASISH MISHRA	2026-09-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
170	D-CMP/42346/2026	SANTOSH KUMAR NANDA	2026-09-16	Name of petitioner no. 3 not tally with vnama.
171	D-CMP/42930/2026	PRASANNA KUMAR MISHRA	2026-09-16	P.L.Rs No 4(a) to 4(c) be impleaded as Parties Vice deceased O.P.No-4.

172	D-WP(C)/42835/2026	CHANDAN KUMAR SAHOO	2026-09-16	1. Date of order dated 16.03 2026 under Annexure-13 does not tally with Index and para-19 of the petition
173	D-BLAPL/27743/2026	ANIRUDHA DAS	2026-09-16	1. Last Page of Affidavit is not paginated 2. OHCBAMW Fee of Rs. 50/- has not been affixed in the V. nama
174	D-BLAPL/27710/2026	KAISARUN NISHA	2026-09-16	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. Pending Court is wrong in the entire petition and be corrected
175	D-ABLAPL/27612/2026	SK. ZAFARULLA	2026-09-16	i) Reference Certificate not properly furnished.
176	D-MACA/37338/2026	DEBASISH SAMAL	2026-09-16	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 2/ not paid 2. court fee payable in IA not correct
177	D-BLAPL/27693/2026	KAMAL BEHARI PANDA	2026-09-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 17-REFERENCE CERTIFICATE NOT FURNISHED. Details of the victim need to be neatly redacted from all places of Annexure 1 and 2